## **Declaration of Assets and Liabilities**

1.01	
SO (EST.)	Year 2024-25
THAT I	I, RAJ CAMAL NI RAL Ason/daughter/wife of JARE RAM SHAL
91.2.2	Saged
017	service and presently working as Office Attendent
अधारजीय	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
A	myself, my spouse and dependants*:
Jarala C	A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000)		001-114	ADITI	AKAN KS
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SB1 30000	10000		KVIL	MIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	10	11	11
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	11	11		11	1,
(v)	Motor Vehicles (details of make, etc.)	Spendon +	11	11	11	1,
(vi)	Jewellery (give details of weight and value)	2VER Loold	5VER Gold	11	11	11
(vii)	Other assets, such as values of claims / interests	MIL	MIL	11	11	1,

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

## В. Details of Immovable assets

Rad RaMal Nigatu

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Solve Cermb 4 EKA	MIL	Name	Name	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	MIL	HIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	()	11	1 (	11	1)
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1)	71	11	71	11
(v)	Others (such as interest in property)	11	11	11	11	11

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI VIDHAN MANDA	
	(ii) Loans from financial institutions	JULY DIVINITION	
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments dealing with government accommodation</li></ul>		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	MIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government	NIL	NIL

	transport (including aircraft and helicopters)	NIL	NIL
(1.)	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CETPNO 990R CETPNO 990R	
	indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	AME NIL	NIII -

(iv) Property Tax	ARE NIL	NIL
C. <u>Personal Detail</u>		
GPF/CPF/PRAN No. :-	1018536543	39
Gender :- M	(M/F)	
Date of Birth :-	8 1 2 1 9	9 2 (DD/MM/YYYY)
Class/Group :-	(A/B/C)	
AND PLACE AND THE RESIDENCE OF THE PARTY OF	HAR Secvented	ive Service,
	S Bihar Secretariat Service etc.)	
	MSTIPUR	
I hereby declare that knowledge and belief.	the above details are true	e to the best of my
	Signature Radk	AMAL Hilater
OATION	Name of Employee:	AT KAMAL NIRALA
Place: PATMA		e Altendentat
Pate:	Department: BIHAY	2 VIDHAN SABIHA
lote.		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.